

F.No. 1(101)/CESTAT/CHD/NOTICE-2015/JUD
CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
SCO 147-148, SEC.17-C, CHANDIGARH-160017

Dated: 02/01/2018

NOTICE

All concerned are hereby informed that all matters listed on 02.01.2018 before Hon'ble DIVISION BENCH at Chandigarh stand adjourned. The next date of hearing shall be intimated in due course.

This is also informed to all concerns that all matters listed before Hon'ble Single Member, Court No.2, CESTAT, Chandigarh on 02.01.2018 shall be heard in Court No.1 at 10:30 A.M. before Hon'ble Shri Ashok Jindal, Member (Judicial).


Assistant Registrar/Sr.PS
CESTAT, Chandigarh

Copy To:-

1. SPS to Hon'ble Member (Judicial), CESTAT, Chandigarh
2. SPS to Hon'ble Member (Technical), CESTAT, Chandigarh
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